



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 26th September, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJD/5322/19, dtd. 24.09.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.09.2019 along with head quarter leave permission for the day, has been granted/rejected.

The Addl. District and Sessions Judge, Dibrugarh, and in his absence the next senior most Judicial officer at the station will remain in-charge of your Court and office in your absence on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/ 5769/A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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